

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2871  
ANSWERED ON:14.03.2000  
NEGLIGENCE OF DOCTORS  
MANJAY LAL;RAMJI MANJHI

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of cases of death or physical disorder due to the negligence of doctors in Government hospitals came to the notice;
- (b) the action taken by the Government thereon; and
- (c) the steps being taken or proposed to be taken by the Government to check such negligence?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

- (a) No proven case of death or physical disorder due to the negligence of doctors in three Central Government Hospitals in Delhi has come to notice.
- (b)&(c) Do not arise.